



GOVERNMENT OF INDIA
MINISTRY OF FINANCE, DEPARTMENT OF REVENUE
MULTI-DISCIPLINARY SCHOOL OF ECONOMIC INTELLIGENCE
NACIN COMPLEX, POST OFFICE LANE, BHANDUP(EAST) ,MUMBAI-400 042
Email: nacenum@nic.in

MDSEI - Training on "Collection, Analysis and Handling of Intelligence and Evidences in a Digital World"

COURSE DIRECTOR : Ms Azmeera Kushalatha Naik, Joint Director
COURSE COORDINATOR : Shri Deepak Mata, Assistant Director

COURSE BATCH NO: **88/2021-22**

DATE: **6th and 7th January, 2022 (02 days)**

DURATION: **9.30 AM to 6.00 PM**

| DAY-1 | | |
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| SESSION | TOPIC | FACULTY |
| 9.30 am to 10.30 am | Registration and Inauguration | |
| I (10.30 AM to 11.45 AM) | Collecting Financial Threat Intelligence <ul style="list-style-type: none">Basics of Machine Learning & Artificial IntelligenceAlgorithms: Sentiment Analysis & Topic ModelingTracking leads over social mediaTracking leads over Dark WebFollowing Investigations in Crypto Currency Transactions | Sh. Saikrishna BVS, CEO of Pinaca Technologies Pvt Ltd. |
| Tea Break (11.45 hrs to 12.00 hrs) | | |
| II (12.00 AM to 01.15 PM) | Further strengthening intelligence on shortlisted targets <ul style="list-style-type: none">Building and Developing Leads using OSINTAnalysis of IPDR Logs for unearthing linkages. | Sh. Saikrishna BVS, CEO of Pinaca Technologies Pvt Ltd. |

| Lunch Break (01.30 hrs to 02.00 hrs) | | |
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| III (02.00 PM to 03.15 PM) | Big Data Analytics: Managing Data collected through Investigation. <ul style="list-style-type: none"> • Handling Structured Data • Handling Unstructured Data • Developing Insights into Data using Machine Learning Models. • Managing & Generating Reports • Using Speech Data effectively. • Using Video Footage Effectively. | Sh. Saikrishna BVS, CEO of Pinaca Technologies Pvt Ltd. |
| Tea Break (03.15 pm to 03.30 pm) | | |
| IV (03.30 PM to 04.45 pm) | Workshop on Following up Crypto Currency Trails | Sh. Saikrishna BVS, CEO of Pinaca Technologies Pvt Ltd. |
| 04.45 pm onwards | Q & A | |
| DAY-2 | | |
| SESSION | TOPIC | FACULTY |
| I 9.30 AM to 10.45 AM | <ul style="list-style-type: none"> • Introduction to Digital Evidence • Nature of Digital Evidence • Need for Digital Evidence • Introduction to Digital Forensics • Basic Forensic Principles • Challenges of Digital evidence | Shri T.G. Kaushik, DD, DRI, Mumbai. |
| Tea Break (10.45 hrs to 11.00 hrs) | | |
| II & III (11.00 AM to 01:30 PM) | <ul style="list-style-type: none"> • Introduction to the CBIC Digital Forensics Manual • Using the Digital Forensics Manual in Investigations • SoP at Premises to be searched • Post-extraction Collection of Data • Digital Evidence in Investigations • Analysis of data extracted from Digital Forensics | Shri T.G. Kaushik, DD, DRI, Mumbai. |
| Lunch Break (01.30 PM to 02.00 PM) | | |

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| <p>IV (02.00 pm to 03.15 pm)</p> | <ul style="list-style-type: none"> • Legal Aspects of Digital Evidence • Chain of Custom form • Mobile devices collection form- Checklist • Certificate under section 65 of the Indian Evidence Act, 1872 • Examiner of Electronic Evidence' under Section 79A of the Information Technology Act, 2000 | <p>Shri T.G. Kaushik, DD, DRI, Mumbai.</p> |
| <p>Tea Break (03.15 pm to 03.30 pm)</p> | | |
| <p>V (03.30 pm to 04.45 pm)</p> | <ul style="list-style-type: none"> • Administration of Digital Evidence in Court of Law • Legal aspects of handling of Digital Evidence- relevant provisions in Customs/CGST/IT Acts and IT Act, 2000. • Recent changes and Amendments, Case Laws. | <p>Ms. N S Nappinai Advocate</p> |
| <p>04.45 pm onwards</p> | <p>Q&A, Feedback & Valediction</p> | |
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